

(31)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A. 1047/91.

Dt. of Decision : 2-8-94.

G. Krishna Reddy

.. Applicant.

vs

1. Union of India, rep. by
the Secretary to Government
Department of Posts,
New Delhi.
2. The Postmaster General,
Vijayawada.
3. The Sr. Superintendent of
Post offices, Prakasam Division,
Ongole.

.. Respondents.

Counsel for the Applicant : Mr. K.S.R. Anjaneyulu

Counsel for the Respondents: Mr. N.R. Devaraj, Sr. CGSC,

CORAM:

THE HON'BLE SHRI A.V. HARIDASAN : MEMBER (BUDL.)

THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

.. 2 ..

O.A.No. 1047/91

Dt. 2.8.1994

X As per Hon'ble Shri A.V.Haridasan, Member (Judl.) X

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Mr. K.S.R.Anjaneyulu, learned counsel for the applicant submitted that inspite of three letters written by him to the applicant, the applicant has not turned up and that therefore he is reporting no instructions. As the counsel reported no instructions and the applicant remained absent, the application is dismissed for default.

A. B. Gorthi
(A. B. GORTHI)

Member (Admn.)

A. V. Haridasan
(A. V. HARIDASAN)
Member (Judl.)

Dated: 2nd August, 1994

(Dictated in Open Court)

Anil
16/8/94
DEPUTY REGISTRAR (J)

sd
Copy to:

1. The Secretary to Government, Union of India, Department of Posts, New Delhi.
2. The Post Master General, Vijayawada.
3. The Senior Superintendent of Post Offices, Prakasam Division, Ongole.
4. One copy to Mr. K.S.R. Anjaneyulu, advocate, CAT, Hyderabad.
5. One copy to Mr. N. R. Devarao, Sr. CGSC, CAT, Hyderabad.
6. One copy to Library, CAT, Hyderabad.
7. One spare copy.

YLKR

2nd page
16/8/94

Typed by

Compared by

Checked by

Approved by

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR.A.V.HARIDASAN: MEMBER(J)

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(A)

Dated: 28/8/94

ORDER/JUDGMENT.

M.C.R.E.C.P.NO.

O.A.NO. 1047/91 ⁱⁿ

T.A.NO.

(U.P.NO.)

Admitted and Interim Directions
Issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as Withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.

